

**Industrial Policy in respect of Cement Production**

3419. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Policy in respect of cement units is undergoing a rapid change as it has been found that the installed capacity has exceeded the Plan target and there is a danger that some of the mini plants as well as plants using obsolete technology may become sick ; and

(b) if so, the details regarding the various steps Government propose to take for increasing the production in view of estimated demand by the end of the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b)

As against the Sixth Plan target of 43 million tonnes of installed capacity for cement, materialisation of installed capacity at the end of the Sixth Plan (1984-85) was 42.80 million tonnes. In view of increase in production and installed capacity in cement industry, gap between demand and supply of cement is expected to be eliminated by the end of the Seventh Five Year Plan. As sufficient capacities have been approved by way of issue of Letters of Intent/Industrial Licences/Registration with Directorate General of Technical Development to meet the projected demand during the Seventh Plan and immediately thereafter, a policy of not encouraging new large cement plants in greenfield areas for a period of 2 years is being followed. While mini cement plants have been exempted from the purview of price and distribution control of Cement Control Order, 1967, all encouragement is given for modernisation of units having obsolete wet process technology. In order to enable the sick units to rehabilitate and modernise themselves, their levy obligation is fixed at a lower level.

**Loan to West Bengal State Electricity Board**

3420. DR. PHULRENU GUHA : Will the Minister of ENERGY be pleased to state :

(a) whether the Union Government have granted loans to West Bengal State Electricity Board for construction of inter-State transmission lines during the Sixth Five Year Plan period :

(b) if so, the details of the scheme for which loans were granted ;

(c) the physical targets and the actual achievements ; and

(d) the reasons for shortfall, if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The schemes for which loans were granted to the West Bengal State Electricity Board during the Sixth Five Year Plan are listed below :

1. Chandrapura (DVC) Durgapur (DVC) Double Circuit and Durgapur (DVC) Durgapur (WB) 220 KV Single Circuit (on Double Circuit towers) lines.
2. Durgapur (DVC)—Durgapur (WB) 220 KV line (stringing of Second Circuit).
3. Birpara-Phuntsholing 66 KV single Circuit line.
4. Gangtok-Kalimpong 66 KV Double Circuit line.
5. Chandil-Santaldih 220 KV Single Circuit line.
6. Chandrapura-Santaldih 220 KV Single Circuit line (on double circuit towers)
7. Rengali-Kolaghat 400 KV Single Circuit line.

(c) All the the schemes except Chandil-Santaldih 220 KV line and Rengali-Kolaghat 400 KV line, have been completed. Chandil-Santaldih line is targetted for completion in 1986-87 and Rengali-Kolaghat line in 1988-89.

(d) The main reasons for delay in completion of lines are (i) resistance to construction by villagers demanding higher compensation ; (ii) frequent thefts of tower members and other line materials ; and (iii) delay in respect of forest clearance.